

Grass' and thickets etc. growing on the gaon sabha lands without any obstruction. In order to encourage the building activities on the allotted sites, the Delhi Administration have also relaxed certain provisions of the Municipal Corporation Act.

**GUJARAT:** The Government of Gujarat have formulated a scheme for construction of houses on the house-sites allotted to landless workers in rural areas. The cost of a house under the scheme is Rs. 1800 with bank loan of Rs. 1000, Government assistance by way of subsidy of Rs. 400 contribution by the District Development authority and/or by voluntary agencies to the tune of Rs. 250 and contribution by the beneficiaries by way of manual labour to the tune of Rs. 150.

**PUNJAB:** With a view to enabling the allottees of the house-site to build houses thereon, the Government of Punjab have got about 1100 village level Co-operative House Building Societies (of which an allottee of house-site can become a member) set up and loan valuing Rs. 84.14 lakhs have been sanctioned to individual members. The State Government have also arranged loans from banks for advancing to each allottee. The amount of loan to be advanced to each allottee is Rs. 2100 at 4 per cent rate of interest per annum recoverable in ten years.

**HARYANA:** In Haryana each allottee who has constructed his house up to the plinth level is entitled to a bank loan of Rs. 2000 on production of a certificate from the Block Development and Panchayat Officer to the effect that the allottee has completed construction upto plinth level. This amount of Rs. 2000 is payable to the allottee in two equal instalments of Rs. 1000 each. First instalment is released when the construction has been done upto the plinth level and second instalment is released when the construction has been completed upto roof level. The period of repayment is 10 years or such as may be pres-

cribed by the banks. The rate of interest is the rate prescribed by the Reserve Bank of India under the differential rates of interest scheme.

**GOA, DAMAN AND DIU:** The Union Territory Administration of Goa, Daman and Diu do not have any scheme for construction of houses on the house-sites allotted under the scheme for provision of house-sites to landless workers in rural areas as such, though it has given financial assistance in the form of loan and subsidy to only 79 persons out of 144 persons, the beneficiaries under the scheme who constructed their houses with their own efforts by raising loans from the scheduled banks.

#### **Failure of Crop in Tribal Areas of Phulbani, Orissa**

2515. **SHRI SRIBATCHHA DIGAL:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there has been failure of crops in the tribal areas of Phulbani District in Orissa State during the last three years; and

(b) if so, steps Government have taken to provide relief to the people in the District?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b). The information is being collected and will be placed on the Table of the Sabha on receipt.

#### **Light and Shadow in Tin Murti House**

2516. **SHRI PERIASAMY:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the expenditure on the arrangement of "Light and Shadow" in Tin Murti House;

(b) the revenue derived from the date of inauguration of the Show; and

(c) the annual recurring expenditure?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A sum of Rs. 33,53,027 was spent by the Nehru Memorial Fund on the setting up of this spectacle which was gifted by them to the Nehru Memorial Museum and Library. Out of this amount, a sum of Rs. 4,08,200 was paid to the Fund by the Central Government through the Nehru Memorial Museum and Library, for payment of custom duty on the import of equipment.

(b) Since its inception in April, 1975 till October, 1977, the revenue derived from the spectacle amounted to Rs. 65,256.

(c) The expenditure on the running and maintenance of this show was Rs. 1,24,825 during 1975-76 and Rs. 89,000 during 1976-77.

#### **Godowns of Private Parties in Possession of F. C. I.**

2517. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total storage capacity with the Food Corporation of India;

(b) the number of godowns taken by the Food Corporation of India from private parties during the last three years in various places;

(c) how many of these godowns have been handed over to the owners and the particulars thereof;

(d) the reasons for handing over the possession of these private godowns to the owners when the F.C.I. has not got the full storage capacity and lakhs of quintals of foodgrains is rotten every year; and

(e) the action taken or proposed to be taken against the officers found responsible for this negligence?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The total storage capacity available with the Food Corporation of India (inclusive of covered space and plinths) is 19.85 million tonnes.

(b) to (e). The information is not readily available and would be placed on the Table of the Sabha as soon as it is collected from the regional offices of the F. C. I.

#### **Estimates for the Construction of Parliament House Annexe Building**

2518. SHRI SHYAM SUNDAR GUPTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the revised estimates and final estimates as framed by the C.P.W.D for the construction of Parliament House Annexe building and the reasons for the wide variations in the three Estimates;

(b) the amount of similar estimates for furnishing of the same building and the reasons for variations therein;

(c) the names of firms from whom Tenders were called for supply of new furniture and the amount of Tenders accepted in each case and the authority accepting these tenders;

(d) whether Government propose to institute a high level Technical probe into the construction and furnishing of this building; and

(e) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR